COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

SIXTEENTH REPORT

(SEAL)

LOK SABHA SECRETARIAT

NEW DELHI

July, 1956.

MEMBERS OF THE COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

- 1. Shri Ganesh Sadashiv Altekar Chairman
- 2. Shri Ganeshi Lal Chaudhary
- 3. Shri Ram Shankar Lal
- 4. Shri B.L. Chandak
- 5. Shri Paidi Lakshmayya
- 6. Shri Mahendra Nath Singh
- 7. Shri Shivram Rango Rane
- 8. Shri Fulsinhji B. Dabhi
- 9. Shri Bhagwat Jha 'Azad'
- 10. Shri Ram Dass
- 11. Shri U.M. Trivedi
- 12. Her Highness Rajmata Kamlendu Mati Shah
- 13. Shri C.R. Chowdary
- 14. Shri K.M. Vallatharas
- 15. Shri Vijneshwar Missir.

SECRETARIAT

Shri N.C. Nandi - Deputy Secretary.

REPORT

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Sixteenth Report.

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- 2. The Committee held its sitting on the 25th July, 1956, and considered nine applications for leave of absence from Members. The recommendation of the Committee with respect to each application is given below.
- member has requested leave of absence from the 8th April to the 30th May, 1956, as he could not attend the House during this period due to illness. The total period (8th April trins, boliday) of his absence from 9th April to the 30th May, 1956 manks amounts to 52 days. The Committee recommends that leave of absence may be granted to the member for this period.
- 4. Shri Krishnacharya Joshi. The member has requested leave of absence from 26th April to the 30th May, 1956, on account of illness. The total period of his absence from from from 26th April to 30th May, 1956 amounts to 35 days. The Committee recommends that leave of absence may be granted to the member for this period.

5. Shri M. Hifzur Rahman. - The member has requested leave of absence for the whole of the Thirteenth Session as he is proceeding to Hedjaz (Saudi Arabia) on Haj Pilgrimage. The total period of his absence from the 16th July, 1956 to the 7th September, 1956 will amount to 54 days. The Committee recommends that leave of absence may be granted to the member for this period.

Shri N. Somana. - The member has requested leave of absence for the entire period of Thirteenth Session as he is undergoing treatment for paralytic attack. The member was last granted leave upto the 26th May, 1956 by the House on the recommendations of the Committee on Absence of Members in their Fourteenth Report. He was also absent for the last four days during the Twelfth Session. His total period of absence from the 27th May to the 30th May, 1956 during the Twelfth Session and from the 16th July to the 7th September, 1956 in the Thirteenth Session would amount to 58 days. The Committee recommends that leave of absence may be granted to the member for this period.

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Shri Raj

7. Shri Raj Bahadur, Minister in the Ministry of Communications. The Minister has requested leave of absence from 16th July to the 14th August, 1956, as he will be away from India on official duty during this period. The total period of his absence from the 16th July to 14th August

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1956 amounts to 30 days. The Committee recommends that leave of absence may be granted to the member for this period.

- has requested leave of absence from 16th
 July to 30th July, 1956 as he is visiting
 educational institutions in the United Kingdom.
 The member was also absent during the last
 Session from the 21st May to 30th May, 1956.
 The total period of his absence from 21st May
 to 30th May, 1956 in the last session and
 from 16th July to 30th July, 1956 in the
 current session amounts to 25 days. The Committee
 recommends that leave of absence may be granted
 to the member for this period.
- has requested leave of absence for the entire period of Thirteenth Session as he is under detention in jail. He was last grantedleave upto the 26th May, 1956 by the House on the recommendations of the Committee on Absence of Members in their Fourteenth Report. The member was also absent for the last four days in the last session. The total period of his absence from the 27th May to 30th May, 1956 and from 16th July to 7th September, 1956 amounts to 58 days. The Committee recommends that leave of absence may be granted to the member for this period.

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- Maulana Mohammad Saeed Masuodi. The member has requested leave of absence till the second week of August, 1956 as he is kantileaving for Jeddah to perform Haj. The total period of his absence from the 16th July to 14th August, 1956 would amount to 30 days.

 The Committee recommends that leave of absence may be granted to the member for this period.
- has requested leave of absence formax

 merical xatranexarxtive xweeks as he is leaving for a tour of the Soviet Union and

 Eastern European countries and will return after four or five weeks. The total period of his absence from the 16th July to 18th August, 1956 will amount to 34 days. The Committee recommends that leave of absence may be granted to the member for this period.
- 12. A statement showing names of members who have been continuously absent from the sittings of the House for more than 15 days during the Twelfth Session is laid on the Table.

NEW DELHI, The 26 July, 1956.

G.S. ALTEKAR, CHAIRMAN.